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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 17301/2022 and CM APPL. 4291/2023**

PRASHANT REDDY T Petitioner

Through: Mr. Swathi Sukumar, Mr. Sai Vinod,
Mr. Naveen Nagarjuna, Mr. Ritik
Raghuwanshi, Mr. Pratyush Rao,
Advocates

versus

CPIO, BIOTECHNOLOGY INDUSTRY RESEARCH
ASSISTANCE COUNCIL AND ORS Respondents

Through: Mr. Sughosh Subramanyam, Mr.
Agnish Aditya & Mr. Harsh Pandey,
Advocates for R-3 (M-8170009934)
Mr. Anurag Ahluwalia, CGSC with
Mr. Abhigyan Siddhwant, GP & Mr.
Rohit Kumar, Advocate for R-4 (M-
9999999045)

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% **30.01.2023**

1. This hearing has been done through hybrid mode.

CM APPL. 4291/2023 (for directions) in W.P.(C) 17301/2022

2. This is an application filed by the Petitioner seeking clarification in respect of the order dated 9th January, 2023 passed by the Court.

3. Issue notice in the application.

4. Respondents may file their responses to this application if they choose to do so.

5. List on the date already fixed i.e. 16th March, 2023.

PRATHIBA M. SINGH, J.

JANUARY 30, 2023/Rahul/SK